

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.10.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1093 of 2022	SAJ Housing Pvt. Ltd. Vs. Priyanka Chouhan Liquidator, Drishti India Ltd. & Anr.	Manisha Chaudhary Raja Singh	Anurag Kulharia Sumit Sharma-R1 Reeta Chaudhary Rashika Swarup-R2
2.	Comp. App. (AT) (Ins) No. 1120 of 2022	Shahrukh Vs. Religare Finvest Ltd. & Anr.	Rakesh Kumar	Neeraj Sharma Basit Laidi Prachi Jain-R1
3.	Comp. App. (AT) (Ins) No. 1134 of 2022 & I.A. No. 3387 of 2022	Tarur Raman Venugopal Vs. Orbit Towers Pvt. Ltd. & Anr.	Dhruv Surana	Shambo Nandy
4.	Comp. App. (AT) (Ins) No. 1137 & 1138 of 2022 & I.A. No. 3412 of 2022	State Bank of India Vs. Khagaria Purnea Highway Projects Ltd. & Ors.	Sanjeev Kapoor	Sunil Fernandes Prag Maini Raghav Chaddha
5.	Comp. App. (AT) (Ins) No. 1139 of 2022 & I.A. No. 3416 of 2022	Sanjay Gupta Vs. Skystep Trading Ltd. & Anr.	Sumit K. Batra	Adesh
6.	Comp. App. (AT) (Ins) No. 1244 of 2022 & I.A. No. 3804 of 2022	Drilltech Engineers Pvt. Ltd. Vs. Shapoorji Pagoonji & Co. Pvt. Ltd.	Kartik Sandal	
7.	Comp. App. (AT) (Ins) No. 1245 of 2022 & I.A. No. 3809 of 2022	Deputy Commissioner, UTGST, Daman Vs. Shri Rajeev Dhingra IRP of Radha Madhav Corporation Ltd. & Ors.	Siddharth Sinha	

8.	Comp. App. (AT) (Ins) No. 1246 of 2022 & I.A. No. 3746, 3812 of 2022 (With Defects)	Late M. L. Gupta Through Legal Heir Anupam Gupta Vs. Kamal Aggarwal Liquidator & Ors.	Sanjana Nangia	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 598 of 2021	Ashok G. Rajani Erstwhile Director Seya Industries Ltd. Vs. Beacon Trusteeship Ltd. & Ors.	Puneet jain	Shikhil Suri Prerana Wagh Shahdab Jan-R1 Khushboo Shah Rajani-R4
10.	Comp. App. (AT) (Ins) No. 196 of 2022	Eswararao Grandhi Vs. Stressed Asset Stabilization Fund (SASF) & Anr.	Sandeep Bajaj	Abhijeet Sinha-R1 Debarshi Dutta Ishaan Chhaya-R2
11.	Comp. App. (AT) (Ins) No. 377 of 2022	Puneet Aggarwal Vs. Manish Kumar & Ors. With	Anurag Ojha	Sunil Kr. Jain-R1 & R2 Priyanka Chouhan-R3
12.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
13.	Comp. App. (AT) (Ins) No. 485 of 2022	Navalkumar D. Bhoot Vs. Deegee Cotsyn Pvt. Ltd. & Ors. With	Vikas Mehta	Khushboo Shah Rajani Ayush J Rajani Anuj Tiwari
14.	Comp. App. (AT) (Ins) No. 502 of 2022	Nishant N Singhal Vs. Hasti Mal Kachchara Resolution Professional Deegee Cotsyn Pvt. Ltd. With	Aman Pandey	Khushboo S. Rajani Ayush J Rajani-R1
15.	Comp. App. (AT) (Ins) No. 503 of 2022	Nishant N Singhal Vs. Hasti Mal Kachchara Resolution Professional Deegee Cotsyn Pvt. Ltd. & Anr.	Aman Pandey	Khushboo S. Rajani Vikas Mehta
16.	Comp. App. (AT) (Ins) No. 461 of 2022	South Delhi Municipal Corporation Vs. MEP Infrastructure Developers Ltd.	Sanjay Vashisiitha	Rohit Gupta Deepak Deshmukh Rajiv Sr. Divedi

17.	Comp. App. (AT) (Ins) No. 489 of 2022	Indian Overseas Bank Vs. Keshar Multiyarn Mill Ltd.	Gautam Singhal	Kuldip Mallick Soumya Dutta
18.	Comp. App. (AT) (Ins) No. 509 of 2022	Department of State Tax Through Deputy Commissioner of State Tax Vs. D. Thakkar Constructions Pvt. Ltd. & Anr.	Aaditya Pande	Ayush J. Rajani Khushboo Shah
19.	Comp. App. (AT) (Ins) No. 578 of 2022	MLS LED Ltd. Vs. HQ Lamps & Manufacturing Company Pvt. Ltd.	Abhishek Malhotra	Varsha Banerjee Alok Dhir
20.	Comp. App. (AT) (Ins) No. 625 of 2022	Yash Nachrani Director of Suspended Board of Directors Coppertun Brewing Pvt. Ltd. Vs. Pardesi Construction Pvt. Ltd. & Anr.	Karun Mehta	Sandeep Bajaj Vipul Jai Asav Rajan-R1 Ashutosh Khemani-R2
21.	Comp. App. (AT) (Ins) No. 705 of 2022	Ashok Goel Erstwhile Director Jaipuria Buildcon Pvt. Ltd. Vs. Mrs. Pallavi Gupta and Padam Thakur & Ors. With	Manish Raghav	Sanjay Jain Akash Srivastava-R7, R13-15, R19 Shivanshu Kumar Vekas Kr. Garg-R23
22.	Comp. App. (AT) (Ins) No. 290 of 2022	Dresier Commodities Pvt. Ltd. Vs. Jaipuria Buildcon Pvt. Ltd.	Rahul Ahuja	
23.	Comp. App. (AT) (Ins) No. 924 of 2022	Rourkela Steel Syndicate Vs. Metistech Fabricators Pvt. Ltd.	Milan S. Negi	Prakriti Joshi
24.	Comp. App. (AT) (Ins) No. 1007 of 2022 & I.A. No. 2903 of 2022	Vinod Kumar Mittal Vs. UCO Bank & Anr.	Apoorv Shukla	
25.	Comp. App. (AT) (Ins) No. 1028 of 2022	Mather Highlands Apartment Owners Association Vs. Mather Projects Pvt. Ltd. & Ors.	Sudhanshu Prakash	

26.	Comp. App. (AT) (Ins) No. 1075 of 2022 & I.A. No. 3158 of 2022	Bansal High Carbons Pvt. Ltd. Vs. Employees Provident Fund Organization & Ors.	Arjun Dutt Sharma	
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02:00 PM

For Hearing

27.	Comp. App. (AT) (Ins) No. 581 of 2022 (PH)	Bank Of Maharashtra Vs. Manjeet Cotton Pvt. Ltd. & Anr.	Jay Kathrani	Chitranshul A. Sinha Jaskaran S. Bhatia
28.	Comp. App. (AT) (Ins) No. 285 of 2022	Rajendra Bisht Vs. Satkar Logistics Pvt Ltd. & Anr.	Dhruv Gupta	Gunjan Mittal S.P Singh Chawla
29.	Comp. App. (AT) (Ins) No. 1099 of 2022	Chandra Prakash Jain Vs. Union Bank of Lndia Asset Recovery Branch	Ravi Raghunath	P.B.A. Srinivasan Parth Tandon Ms. Prerena S.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar